

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00151/2021

Jabalpur, this Thursday, the 18th day of March, 2021

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



Anupam Kumar Gupta
 S/o Ram Kumar Gupta
 Aged about 36 years
 Working as Senior Auditor
 O/o Local Audit Office (Army)
 Bairagarh Bhopal 462030
 R/o House No.253/2 CTO
 Opposite Ayappa Temple Bairagarh
 Bhopal 462030
 (By Advocate –Shri Manish Verma)

-Applicant

V e r s u s

1. Union of India, Through its Secretary Ministry of Defence (Finance) 139 South Block New Delhi 110001
2. Controller General of Defence Accounts
 Ulan Batar Road Palam Delhi Cantt. New Delhi 110010
3. Controller of Defence Accounts, Ridge Road
 Jabalpur (M.P.) 482001
4. Senior Accounts Officer (Admin) O/o Controller of Defence Accounts Ridge Road Jabalpur (M.P.) 482001
5. Smt. Anjali Sen, Senior Auditor O/o Assistant Accounts Officer Barrack Stock Office, C/o Garrison Engineer Military Engineering Services Bairagarh Bhopal 462030

- Respondents

(By Advocate –Shri S.P. Singh)

O R D E R (Oral)**By Ramesh Singh Thakur, JM:-**

Learned counsel for the applicant submits that he has sought instruction from his client and he wants to withdraw this Original Application.

2. Learned counsel for the respondents has no objection.
3. Accordingly, this Original Application is dismissed as withdrawn.



(Naini Jayaseelan)
Administrative Member

(Ramesh Singh Thakur)
Judicial Member

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